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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 215/241-242-244/NCLT/AHM/2017

Coram:


**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Kishorebhai Ramjibhai Kakadiya & Ors
V/s.
Rim Concrete Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242- 244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	RITU SHAH FOR THAKKAR AND PAIWA	Adv.	Respondent	
2.				

ORDER

None present for Petitioner. Learned Advocate Ms. Ritu Shah present for Respondents.

Learned Senior Counsel is not available today as submitted by Learned Advocate Ms. Ritu Shah as also adjournment letter is filed by Respondents. Hence the matter is adjourned.

List the matter 19.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December , 2017.